NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

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C. P. NO. 55(ND)2008 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: Sh. Krishna Bans Basadur and Ors. V/s. Installment supply Ltd.

SECTION OF THE COMPANIES ACT: 397/398

1. BHUVAN GUGNANI ADVOCATE RESPONDENT RETITIONERS
2. VIVER MALIK ADVOCATE PETITIONERS

ORDER

A request for adjournment is being made by both the counsels. At their request, the matter is adjourned to 17.10.2016.

2. Be listed for final disposal.

(Ina Malhotra) Member Judicial